HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Virtual Mode)

WP(Cr1) No. 618/2019

Aijaz Ahmad Mir Petitioner(s)

Through:- None

V/s

Union Territory of J&K and others

.....Respondent(s)

Through:- None

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

None for the parties.

In the interest of justice, adjourned.

List on 14.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 26.06.2020 SUNIL-II